

WP-19668-2021

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**The High Court Of Madhya Pradesh**  
**WP-19668-2021**

*(PROFESSOR RAJESH KUMAR GAUTAM Vs THE STATE OF M.P. AND OTHERS)*

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**Jabalpur, Dated : 23-09-2021**

**Heard through Video Conferencing.**

Shri Harsh Parasgar, counsel for the petitioner.

Shri A.P.Singh, Deputy Advocate General for the respondent-State on advance notice.

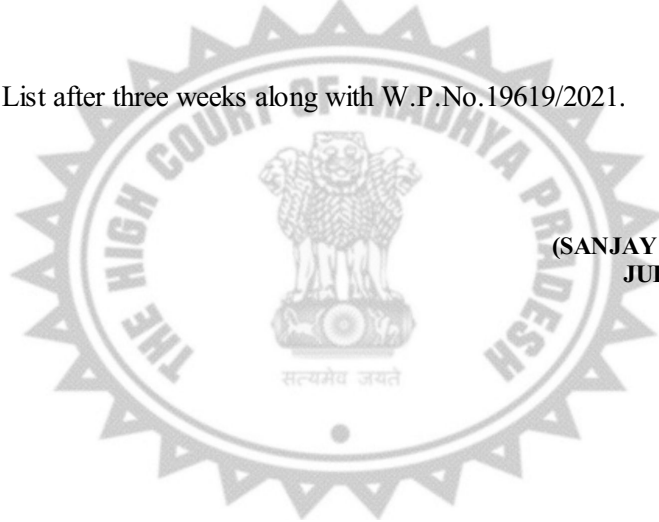
Counsel for the petitioner submits that identical issue has been raised in one of the petition i.e W.P.No.19619/2021.

As prayed by counsel for State three weeks' time is granted to file reply.

List after three weeks along with W.P.No.19619/2021.

**(SANJAY DWIVEDI)**  
**JUDGE**

sushma



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KUSHWAHA  
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